## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1469/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd. V/s.

Sankalp Green Power Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

2 (Frasad Sarvanka Bolocake for Petitore Proble

ORDER

## CP No.1469/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) **Sd/-**B. S. V. PRAKASH KUM

B. S. V. PRAKASH KUMAR Member (Judicial)